

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/202/2018

PETITION NUMBER : TCP/165/2016

NAME OF THE APPLICANT : S. Dharani & 2 Ors

NAME OF THE RESPONDENT : Dharani Textiles Pvt Ltd & 2 Ors

UNDER SECTION : 131 of CA 2013

ORDER

Due to paucity of time, this matter is adjourned to **28.01.2021.**


(K.NATARAJAN)
(Deputy Registrar)

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